

**2020**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No.398 – A**

**Dated, Calcutta, the 27<sup>th</sup> January, 2020**

**From : Bibhas Ranjan De,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :**

- 1) The District Judge of all Districts  
Including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**
- 7) Secretary, Bar Association, High Court at Calcutta**
- 8) Secretary, Incorporated Law Society**
- 9) Secretary, Bar Library Club**

***Sub. : Filling up of the 22 vacancies (SC-01,ST-03, and UR-18) of  
Direct Recruitment to the Chattisgarh Higher  
Judicial Service.***

*Sir,*

With reference to the subject captioned above, I am directed to inform that a letter no. 185/S & A Cell/2020 Dt. 07.01.2020 enclosing therewith a vacancy circular has been received from **High Court of Chattisgarh, Bilaspur** for filling up of 22 vacancies(SC-01,ST-03, and UR-18) by way of Direct Recruitment to the District Judge(Entry Level) Direct Recruitment Examination 2020.

The said circular has been uploaded in the official website of **High Court of Chattisgarh, Bilaspur** ([www.highcourt.cg.gov.in](http://www.highcourt.cg.gov.in)) and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the judicial officers as well as the members of the Bar Associations to visit the said website. The filled up application in the prescribed format must reach the registry by 27.01.2020 till 5p.m.

Yours faithfully,

SD/=

**Registrar (Judicial Service)**